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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 213/16	TP 188/17	Hearing	391 / 394	Diamond Management & Technology Consultants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	ABHIJIT ATUR for S sepr Associates 9663309317	Petitioner	
2.	SINCHANA M.R (ROC)	A.	9945320087
3.	Narasimha Kumar	Asst	

Counsel for Petitioner is present. He has filed memo enclosing certificate issued by the Auditor regarding the accounting treatment. Assistant from OL office is present. He reported that the report from OL was already filed. Smt. M.R. Sinchana, appearing for Smt. Prema Hatti, Standing Counsel for ROC and RD, requested time to file report.

List it on 01.06.2017. Petitioner is also directed to file latest audited balance sheet and also affidavit that notices to other authorities is not necessary.

List it on 01.06.2017.


MEMBER (J)


MEMBER (T)